

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1907
TO BE ANSWERED ON- 19/12/2022

FOREST PRODUCTS SUCH AS FUEL

1907. SHRI PARBATBHAI SAVABHAI PATEL:
SHRI NARANBHAI KACHHADIYA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government has introduced any plan to provide forest products used as fuel and other useful things at low prices for the welfare of tribal people living in forest areas;
- (b) if so, the details thereof indicating the records of prices during the last three years; and
- (c) if not, the reasons therefor?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (c): The Ministry of Tribal Affairs has not introduced any plan to provide forest products used as fuel and other useful things at low prices. However, under the Scheduled Tribes and Other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006, there are provisions for collection and use of Minor Forest Produce by forest rights holders in accordance with the Act and Rules.
